

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No. Estt. (RJS)/ 70 /2008

Date : 31th July, 2008

For administrative reasons the following transfers/ postings of RJS officers in the rank of Civil Judge (Sr. Div.)-Cum-Additional Chief Judicial Magistrate are made with immediate effect :-

S.No.	NAME OF OFFICER	FROM	TO	VICE
	<u>SARVA SHRI :</u>			<u>S/SHRI :</u>
1.	Pramod Kumar	ACJM, Balotra	ACJM No.2, Jaipur Distt.	Vacant
2.	Ajeet Kumar Hinger	ACJM No.1, Bikaner	ACJM, Deedwana	Vacant
3.	Gauri Shanker Sharma	ACJM, Raisinghnagar (Ganganagar)	ACJM, Makrana	Vacant
4.	Anil Kaushik	ACJM, Bhim (Rajsamand)	ACJM, Nathdwara (Rajsamand)	Vacant
5.	Khagendra Kumar	ACJM, Bhinmal (Jalore)	ACJM, Dantaramgarh (Sikar)	Prem Chand Sharma
6.	Mukesh Tyagi	ACJM, Nimbahera	ACJM No.7, Jaipur City	Ajay Sharma
7.	Ajay Sharma	ACJM No. 7, Jaipur City	ACJM, Nimbahera	Mukesh Tyagi

NOTE :-

1. On being relieved by his successor, Shri Prem Chand Sharma, RJS, without availing any joining time, shall remain under Awaiting Posting Orders at Rajasthan High Court Bench, Jaipur till further orders.
2. The Officers mentioned at S.No. 1,3,4,5,6 & 7, who have been transferred on their own request, shall not be entitled to claim disturbance allowance or joining time.
3. The Officers are directed to hand over charge in accordance with Order No.24/P.I. dated 23.11.1998.

BY ORDER

REGISTRAR (ADMN.)